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Title: Motion regarding 15th Report of Business Advisory Committee presented to the House on 26 April, 2010 (Motion Adopted).

SHRI GOPINATH MUNDE (BEED): I beg to move:

"That this House do agree with the Fifteenth Report of the Business Advisory Committee presented to the House on 26th April, 2010."

MADAM SPEAKER: The question is:

"That this House do agree with the Fifteenth Report of the Business Advisory Committee presented to the House on 26th April, 2010."

The motion was adopted.

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RE: NOTICE OF QUESTION OF PRIVILEGE

SHRI YASHWANT SINHA (HAZARIBAGH): Madam, we all have given notices of breach of privilege against the Prime Minister and the breach of privilege takes precedence over everything...(*Interruptions*)

MADAM SPEAKER: Yes. I just have to say something.

...(*Interruptions*)

MADAM SPEAKER: Hon. Members, I have received a notice.

...(*Interruptions*)

MADAM SPEAKER: I have received a notice of question of privilege dated 27th April, 2010 given by Shri Gopinath Munde and 44 other Members against the Prime Minister under Rule 222 of the Rules of Procedure and Conduct of Business in Lok Sabha. The matter is under my consideration.

...(*Interruptions*)

MADAM SPEAKER: It is under my consideration. We are not going into the merits of the case now.

...(*Interruptions*)

MADAM SPEAKER: I have said that it is under my consideration.